

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|-------------------------------------------------------|
| CP 205/15 | TP 26/17 | Hearing | 433(e) | Planet Apparels Vs Saha Tattva Solutions Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

P.T.O.

Proxy counsel for petitioner is present. He is directed to file proof regarding service of notice on respondent after obtaining information from the Postal website India Post.

Petitioner to comply with relevant Rules and provisions framed under I&B Code which are applicable to this case.

List it on 31.05.2017.

MEMBER (J)

MEMBER (T)

^{appeared}
None present for petitioner. Petitioner is called, absent. Both sides are called,
absent. Registry to send notices to both sides.

List it on 31.05.2017.



MEMBER (J)



MEMBER (T)